## NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH

CORAM:

PRESENT: MS. DEEPA KRISHAN HON'BLE MEMBER(T)

MS. INA MALHOTRA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 22.01.2018.

NAME OF THE COMPANY: M/s Krishna Intrahomes Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 252

S.NO. NAME

DESIGNATION

REPRESENTATION

**SIGNATURE** 

Present: Mr. Anuj Kumar, Advocate for the Petitioner

Ms. Lakshmi Gurung, Standing Counsel for Income Tax

Department

## ORDER

Reserved for Orders/Clarification.

(Deepa Krishan)

Member (T)

(Ina Malhotra)

Member (J)